

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/1891/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Sanjay Hazarika,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 31st March, 2021

Sub:- **Restricted holiday.**

Ref:- Your letter No. F.C.(B)/2021/218 dtd. 26.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday on 30.03.2021 along with station leave permission from the evening of 26.03.2021 till the morning of 31.03.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/1892/A, dated 31.3.2021

Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)
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